## <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### <u>APPEAL NO. 153 OF 2017 IN</u> <u>IA NO. 385 OF 2017</u>

Dated: 25<sup>th</sup> May, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Hinduja National Power Corporation Ltd. Vs. Andhra Pradesh Electricity Regulatory Commission & Ors.			Appellant(s)	
			Respondent(s)	
Counsel for the Appellant(s)	:	Mr. M.G.Ramacha Mr. Shubham Arya		
Counsel for the Respondents(s)	:	Mr. K.V.Mohan Mr. K.V.Balakirshn	an for APERC	
		Ms. Preran Singh f	or R-2 & R-3	

# <u>ORDER</u>

List the matter on <u>01.06.2017</u>. In the meantime, learned counsel for the State Commission shall take instructions as to when the main matter pending before the State Commission is likely to be disposed of.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt